

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.08.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreeshha Merla, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta

## **After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 667 of 2020 <b>For Correction</b>	M + R Logistics (India) Pvt. Ltd. Vs. AGA Publications Ltd.	M. Anbalagan	Shivam Wadhwa

## **For Admission (Fresh cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 672 of 2020	Vivek Agarwal Vs. Kanak Resource Management Ltd. & Anr.	Amit Agrawal	
<b>3.</b>	Comp. App. (AT) (Ins) No. 673 of 2020	Vinod Ramnani Vs. ICICI Bank Ltd. & Ors.	Mahesh Thakur	
<b>4.</b>	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	Nikhil Jain	
<b>5.</b>	Comp. App. (AT) (Ins) No. 675 of 2020	Silvassa Cement Products Pvt. Ltd. Vs. Noor India Buildcon Pvt. Ltd.	Ritu Mundra	
<b>6.</b>	Comp. App. (AT) (Ins) No. 681 of 2020	Sundeeep Thakar Vs. Raj Ralhan (Resolution Professional)	Pulkit Kapoor	

7.	Comp. App. (AT) (Ins) No. 682 of 2020	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Anr.	Abhishek Anand	
8.	Restoration Application No. 23 of 2019 in Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd. & Ors. Vs. Canara Land Investments Ltd. & Ors.	Harshit Agarwal	Aravindh S

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
10.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma R.D. Choudhary-R2
11.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	
12.	Comp. App. (AT) (Ins) No. 647 of 2020	Skylark Mansions Pvt. Ltd. Vs. Skylark Ithaca Buyers Welfare Association	Mahesh Thakur	Rajat Agnihotri

**12:00 Noon**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**